

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2196
TO BE ANSWERED ON 16.12.2021**

ADDITION OF WELFARE SCHEMES TO E-SHRAM PORTAL

2196. SHRI SUSHIL KUMAR GUPTA:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government plans to further add welfare schemes to the e-Shram portal;**
- (b) if so, the details in this regard;**
- (c) the number of unorganised workers who have registered on the portal so far;**
- (d) whether Government has any plan to expand it to State Government sector schemes also; and**
- (e) if so, the present status in this regard?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (e): Ministry of Labour & Employment has launched eSHRAM portal, a National Database of the Unorganised Workers on 26th August, 2021. The main objectives of the portal are to create a national database of unorganised workers seeded with Aadhaar, and to facilitate delivery of Social Security and welfare Schemes to such workers. As on 12.12.2021, more than 11.67 crore unorganised workers have been registered on this portal. All eligible registered unorganised workers are entitled to get benefit of an accidental insurance cover of Rs. 2.0 Lakh for a year, free of cost through Pradhan Mantri Suraksha Bima Yojana (PMSBY). The registered workers on eSHRAM are also nudged to take benefit of PM-SYM & NPS-Traders pension schemes.
